

(28)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : CP/644/2017
NAME OF THE PETITIONER(S) : SAI MARKETING (A PARTNERSHIP FIRM)
NAME OF THE RESPONDENT(S) : INLAND FACILITIES MANAGEMENT PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	APARAJITHA VISHWANATHI	Operational Creditor	Apaparajitha Vishwanath

ORDER

Counsel for petitioner/operational creditor present. She is directed to send a private notice to the respondent, alongwith a copy of the petition, for appearance and for making submissions and file proof of delivery by way of an affidavit. Time is extended at request. Put up on 30.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)